

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) to (d) The information is being collected from the field. It will be laid on the Table of the House as soon as it is received.

**Representation against Recommendation of Fourth Pay Commission**

**4927. SHRI MOHANBHAI PATEL :** Will the Minister of FINANCE be pleased to state :

(a) whether Government have received representation from certain categories of Central Government employees against the recommendation of the Fourth Pay Commission ;

(b) if so, the names of those categories and the details of their demands ;

(c) whether it is a fact that many organisations have gone on strike to press their demand and requested for change in their pay scales ; and

(d) if so, the reaction of Government thereon ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) to (d) Several categories of Central Government employees, for example, Assistants and Stenographers in the Central Secretariat, Junior Engineers and Doctors etc. have represented to the Government against the recommendations of the Fourth Central Pay Commission, Agitational approach was also resorted to by certain categories. These representations are examined by the respective Government agencies on merits and decisions taken after taking into account all relevant factors and in consultation with the Ministry of Finance, if necessary.

**Bank Loan Common Man for Purchase of Matador/Scooters**

**4928. SHRI JAGANNATH PATTNAIK :** Will the Minister of FINANCE be pleased to state :

(a) whether banks are providing loan facilities for the purchase of matador/scooters ;

(b) if so, whether such facilities are also provided in rural areas and if so, the names of such banks as have been authorised alongwith the procedure followed in this regard ;

(c) the steps taken by Government to make the people living in rural areas aware of such loan facilities from the authorised banks ; and

(d) the amount so far advanced by the banks to the people living in rural areas for purchasing matador and scooters in Orissa ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) to (c) Yes, Sir. Banks are providing loan facilities for purchase of matadors and scooters both in rural and urban areas. Advances granted by banks to small road transport operator not owing more than six vehicles (including the one proposed to be financed) could be classified by them under priority sector advances. The transport vehicles include trucks, buses, taxis, autorickshaws etc. used for carrying passengers or goods for hire. Banks are required to charge concessional rate of interest of 12.5% per annum, for term loans of not less than three years granted for purchase of two vehicles. In other cases, the rate of interest for term loans of not less than three years is 15% per annum. Banks give publicity to the scheme for public both in rural and urban areas.

(d) The present reporting system by banks does not give data separately in respect of advances granted for purchase of matadors and scooters in the rural areas. However, in the State of Orissa, the advances granted against road transport vehicles amounted to Rs. 5,195 lakhs in 17888 borrowal accounts as at the end of June, 1985.

**Central Assistance for Tourism by way of Grants/Loans**

**4929. PROF. SAIFUDDIN SOZ :** Will the Minister of TOURISM be pleased to state :